

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT – 2

ITEM No.217
CP(IB)/238(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

Yes Bank Limited

.....**Applicant**

V/s

Sandeep Vedant

.....**Respondent**

(Personal Guarantors)

Order delivered on 18/12/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Uditia Miyan, Adv. & Mr. Bendi Raviteja, Adv.

For the Respondent : Mr. Tirth Nayak, Adv.

Ms. Kaiona Chhatrapati, Adv.

RP : Mr. Prakul Thadi

ORDER

Resolution Professional submitted that they have filed report electronically but not served physical copy. He is directed to serve copy of the report on the respondents.

List for further consideration on 05.01.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)